

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).17431/2017

B. PHER (DEAD) BY LRS.

Appellant(s)

VERSUS

GANPAT (DEAD) BY LRS. & ANR.

Respondent(s)

(I.A. No.129294/2017-DELETING THE NAME OF DECEASED RESPONDENT NO.2)

Date : 19-02-2018 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Appellant(s) Mr. Parvez Dabas,Adv.
Mr. Pulkit C.,Adv.
Mr. Uzmi Jameel Hussain,Adv.
Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.129294 of 2017 for deletion of name of deceased respondent no.2 is allowed.

The name of deceased respondent no.2 be deleted from the array of parties at the risk of the appellant.

Cause title be amended accordingly.

(SAPNA BISHT)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER